

28.8.2008

O.A. No. 1039 of 2006

**Hon'ble Mr. A.K. Gaur, Member-J**  
**Hon'ble Mrs. Manjulika Gautam, Member-A**

None for the applicant even in the revised call. Sri P.N. Rai holding brief of Sri Anil Kumar for respondents.

It is clear from the ordersheet that this case has been adjourned on several occasions on one pretext to another. On 19.5.2008, none had appeared for the parties. It appears that the applicant has lost the interest in prosecuting this case. The O.A. is accordingly dismissed in default and for non-prosecution.

*M. Gautam*

A.M.

*J. M.*

Girish/-

OR  
Jugement pronounced  
on 4/9/08.  
*Amritpal*